

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 207 of 2013

Dated : 7th November, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Rana Sugars Ltd. Appellant(s)
Versus**

**Punjab State Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1
Mr. Anand K. Ganesan for R-3
Mr. Sunil Chaudary for R. 3 & R.4**

ORDER

The learned counsel for the Respondent seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 16.11.2013 after serving copy on the other side.

Post the matter on **12.12.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/vt**

**(Justice M. Karpaga Vinayagam)
Chairperson**